(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6628/84.]

- (v) (a) Annual Report and Accounts of the Indo-German Tool Room, Ahmedabad, for the year 1993-94, together with the Auditors' Report on the Accounts.
- fb) Statement by Government accepting the above Report.

[Placed in Library. See No. I 1 6627/84.]

- (aw) (a) Annual Report and Accounts of the Central Tool Room and Training Centre, Calcutta, for Ibd year 1993-94, together with the Auditors' Report on the Accounts.
- (b) Statement by Government ting the above Report.

[Placed in the Library. See No. LT-6629/84].

- 1. Memorandum of understanding (1994-95) between Govt of India and Ma/agaon Dock Ltd.,
- 2. Memorandum of Understanding (1994-95) between Govt of India; and the Hsndostan Aeronautics Ltd,

SHRI MALUKARJUN: Madam, I lay on thei Table, a copy each (in English and Hindi) of the following papers:—

(i) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and Mazagon Dock Limited, for the yea? 1994-

[Placed in the Library. See No. LT<sup>J</sup> 6630/84].

ui) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and Hindustan Aeronautics Limited, for the year 1994-95. . [Placed in the Library. See No. LT 6631 |94."

## Notifications of the Ministry of Personnel, Public Grievance and Pensions (Depti. of Personnel and Training))

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GKIEVKCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATJ MARGARET ALVA); Madam, I lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy each (in (English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training):—

- (1) GSR No. 439(E) dated the 9th May, 1994 publishing the Indian Administrative Service (Recruitment) Amendment Rules, 1994.
- (2) GSR No. 440(E) dated the 9th May, 1994, publishing the Indian Police Service (Recruitment) Amend ment Rules, 1994.
- (3) GSR No, 441(E) dated the 9th May, 1994, publishing [he Indian Fo rest Service (Recruitment) Amend ment Rules'. 1994. (Placed in Library. See No. LT—6632/84.]

(Interruptions)

विपल के नेता (श्री सिकन्दर बस्त):
सदर साहिवा, ये तो मालूम होना चिहुये कि इतनी गैर कानूनी, डर्ग्यूलर,, अनकास्टीट्यूशनल बातें हो। गई है संघाधुंध यह चल रहा है, ये तरकार है? ये सरकार क्या चल भी रही है या नहीं चल रही है? ये क्या बात है?
...(श्यवधान)...